

HIGH COURT LEGAL SERVICES COMMITTEE
High Court Complex, Sola, Ahmedabad - 380060

Read :

- (1) Directions issued vide order dated 27.04.2026 passed by the Hon'ble Supreme Court of India in Criminal Appeal Nos. 2351-2352 of 2026 (arising out of Special Leave Petition (Criminal) Nos. 8408-8409 of 2026 [Diary No(s). 24574 of 2026]) in the matter of Aman Singh & Another v. State of Bihar.
- (2) Approved Office Note of Hon'ble the Chief Justice of the High Court of Gujarat and Patron-in-Chief of the Gujarat State Legal Services Authority, and Hon'ble the Chairman of the High Court Legal Services Committee, pursuant to the directions issued by the Hon'ble Supreme Court of India in paragraph 13 of its order dated 27.04.2026.

NOTIFICATION
HCLSC/03/2026

In view of the directions issued by the Hon'ble Supreme Court of India in paragraph 13 of its order dated 27.04.2026 passed in Criminal Appeal Nos. 2351-2352 of 2026 (arising out of Special Leave Petition (Criminal) Nos. 8408-8409 of 2026 [Diary No(s). 24574 of 2026]) in the matter of Aman Singh & Another v. State of Bihar, Hon'ble the Chief Justice of the High Court of Gujarat and Patron-in-Chief of the Gujarat State Legal Services Authority, and Hon'ble the Chairman of the High Court Legal Services Committee, are pleased to constitute the following panel of advocates as a Legal Team to represent convicted persons in death reference matters and to assist the Court, as envisaged in the aforesaid judgment.

1.	Mr. Prakash K. Jani, Designated Senior Advocate, High Court Of Gujarat
2.	Mr. Pratik B. Barot, Ld. Advocate High Court of Gujarat.
3.	Ms. Urmila N. Desai, Ld. Advocate, High Court of Gujarat.


Z A. Sindhi
Secretary

Date 12/06/2026

High Court Legal Services Committee

Copy to:-

1. Principal Private Secretary to Hon'ble Mr. Justice A. S. Supehia, Judge, High Court of Gujarat and Chairman, High Court Legal Services Committee, High Court of Gujarat, Sola, Ahmedabad.
2. The Registrar General, High Court of Gujarat, Sola, Ahmedabad.
3. The Hon'ble Registrar, Judicial, High Court of Gujarat.
4. Member Secretary, Gujarat State Legal Services Authority, Gujarat High Court Complex, Sola, Ahmedabad.
5. Mr. Prakash K. Jani, Designated Senior Advocate, High Court Of Gujarat.
6. Mr. Pratik B. Barot, Ld. Advocate High Court of Gujarat.
7. Ms. Urmila N. Desai, Ld. Advocate, High Court of Gujarat.